

7

Per Tribunal
(Camp at Nagpur)

Dt:11/01/1994

For want of time, this matter
is adjourned for final hearing
during the week commencing
from 11/04/1994.

Adalat
Court Officer

Per Tribunal 18.2.4.94

Mr Bower junior of Dr
vs Bower told that his
father is ill. Mr P.S.
Lambat counsel for respondents.

The matter is adjourned
to week commencing 4.7.94

dd
- 20/4

Per Tribunal

Dt:08.07.1994

(Camp at Nagpur)

For want of time, this matter
is adjourned for final hearing in
the week commencing from 30/8/94
at Nagpur.

Adalat
Court Officer.

Copy of F.O. dtd. 14.9.94
issued to applicant counsel
by post on 22/9/94

Copy of F.O. dtd. 14.9.94
issued to respondents
counsel by hand on
20/9/94

Date: 14.9.94 [Per M.S. Deshpande. V.C.]

none for the applicant.

Mr. P. S. Lambat for the respondents.

Application is dismissed
in default of appearance of the applicant.

(R. Rangarajan)
M.A.

(M. S. Deshpande)
V.C.